

**Through Video Conferencing**

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
 JABALPUR**

**Original Application No.200/790/2019**

(with MA Nos.200/595/2020 & 200/614/2020)

Jabalpur, this Tuesday, the 10<sup>th</sup> day of November, 2020

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER  
 HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. Ritu Agase, D/o Shriram Agase, 01.10.1987, presently holding the post of Junior Engineer (Civil), Contract Basis, O/o Narmada Control Authority, Indore, District – Indore (MP).

2. Zaheeruddin, S/o Ameeruddin, 01.12.1986, presently holding the post of Junior Engineer (Civil) Contract Basis, O/o Narmada Control Authority, Liasion Office, New Delhi.

3. Tarun Pathak, S/o Shri Hari Om Pathak, 24.12.1987, presently holding the post of Junior Engineer (Civil) Contract Basis, O/o Narmada Control Authority, Indore, District – Indore (MP).

4. Anshul Soni, S/o Shri Prakash Soni, 25.02.1987, presently holdking the post of Junior Engineer (Civil) Contract Basis, O/o Narmada Control Authority (Regional office), Bhopal, District Bhopal (M.P.).

5. Mahendra Kumar Soni, S/o Shri Kanhaiya Lal Soni, 03.01.1988, presently holding the post of Junior Engineer (Civil) Contract Basis, O/o Narmada Control Authority, HMSD, Hoshangabad, District – Hoshangabad (MP).

6. S. Tauseef Ali, S/o S. Saukat Ali, 23.09.1987, presently holding the post of Junior Engineer (Electrical) Contract Basis, O/o Narmada Control Authority, Energy Management Centre (EMC), Indore, District – Indore (MP).

7. Arun Sharma, S/o Shri Mool Chandra Sharma, 25.06.1988, presently holding the post of Junior Engineer (Electrical), Contract Basis, O/o Narmada Control Authority, Energy Management Centre (EMC), Indore, District – Indore (MP).
8. Uttam Kumar Mistry, S/o Shri Tarni Kumar Mistry, 10.06.1973, presently holding the post of Junior Engineer (Electrical), Contract Basis, O/o Narmada Control Authority, Energy Management Centre (EMC), Indore, District – Indore (MP).
9. Shaurabh Sen, S/o Shri Laxmi Prasad Sen, 29.10.1989, presently holding the post of Junior Engineer (Electrical), Contract Basis, O/o Narmada Control Authority, Energy Management Centre (EMC), Indore, District – Indore (MP).
10. Archita Kanungo, D/o Shri Rajib Kanoongo, 10.11.1986, presently holding the post of Junior Engineer (Electrical), Contract Basis, O/o Narmada Control Authority, Energy Management Centre (EMC), Indore, District – Indore (MP).

**-Applicants**  
**(By Advocate – Shri Praveen Yadav)**

**V e r s u s**

1. Union of India through its Secretary, Ministry of Water Resources, River Development & Ganga Rejuvination, Govt. of India, New Delhi.
2. Narmada Control Authority, Body Corporate, under Ministry of Water Resource through its Director, River Development & Ganga Rejuvination, Govt. of India, New Delhi.
3. The Deputy Director (Admin), Narmada Control Authority, Head Quarter, Ministry of Water Resources, River Development & Ganga Rejuvination, Govt. of India, Narmada Sadan, B-Block, Scheme No.74, Vijay Nagar, Indore (M.P.).
4. The Chief Engineer Regional Office, Ministry of Water Resources, River Development & Ganga Rejuvination, Govt. of India, Narmada Sadan, B-Block, Scheme No.74, Vijay Nagar, Indore (M.P.)
5. The Sub Director (Admin), Narmada Control Authority, Ministry of Water Resources, River Development & Ganga Rejuvination, Govt. of India – Regional Office, H-1/2, Arvind Vihar, Near Bhoj Arcade Bus Stop, Bag Mugaliya, Bhopal (M.P.)

**-Respondents**

**(By Advocate – Shri Sanjay Lal)**



**O R D E R**

**By Ramesh Singh Thakur, JM.**

MA No.200/595/2020 has been filed on behalf of applicants Nos.1 to 5 and 10, whereas MA No.200/614/2020 has been filed by applicants Nos.6, 7, 8 and 9 for withdrawal of Original Application with liberty to file afresh.

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, both the MAs are allowed and the Original Application is dismissed as withdrawn with liberty to file afresh, if occasion arises.



**(Naini Jayaseelan)**  
**Administrative Member**

am/-

**(Ramesh Singh Thakur)**  
**Judicial Member**